

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 113 OF 2002

DILIP D. CHOWDHARI &amp; ANR.

Appellant (s)

VERSUS

MAHARSHTRA EXECUTOR &TRUSTEE &ORS Respondent(s)  
(With appln.(s) for placing addl.facts and documents on record and  
with office report)

Date: 15/04/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM  
HON'BLE MR. JUSTICE H.L. DATTUFor Appellant(s) Mr. K.V. Viswanathan,Sr.Adv.  
Mr. Ashwath Sitaraman,Adv.  
Mr. T. Pais,Adv.  
Ms. Neha Sharma,Adv.  
Mr. Nikhil Nayyar,Adv.For Respondent(s) Mr. Chinmoy Khaladkar,Adv.  
Mr. Vimal Chandra S. Dave,Adv.  
  
Mrs.Rachana Joshi Issar ,Adv.  
Mr. Shailendra Kumar,Adv.  
Ms. Nidhi Tiwari,Adv.UPON hearing counsel the Court made the following  
O R D E RHeard learned counsel for both sides at length.  
Hearing concluded.  
Judgment reserved.[Madhu Bala]  
Sr.PA[Savita Sainani]  
Court Master